


**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR
(Chief Justice's Secretariat)**

ORDER No.: 145

Dated: 16-05-2016

Consequent upon selection/appointment of Steno Typists in Kashmir Division vide Order No. 141/PSY dated 14.05.2016, the following transfers and postings of Steno Typists are hereby made, in the interest of administration:-

1. Shri Akhter Rasool Lala S/o Gh.Rasool Lala R/o Chalpan Kacha, KhanKa Moula, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Munsiff, Ganderbal against available vacancy.
2. Shri Wasim Fayaz S/o Fayaz Ahmad R/o Chattabal, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Pulwama against available vacancy.
3. Shri Mudasir Sajad S/o Sajad Ahmad Bhat R/o Sempora, Pantha Chowk, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as Steno Typist in the Court of Munsiff, Anantnag vice Shri Aijaz Ahmad Wani.
4. Shri Tanveer Ashraf S/o Mohammad Ashraf Mugloo R/o Rainawari, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Sub Judge/CJM Kulgam against available vacancy.
5. Shri Farooq Ahmad Dar S/o Mohd. Ashraf Dar R/o Goripora, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff Aishmuqam against available vacancy.
6. Shri Abdul Hamid Bhat S/o Abdul Gani Bhat R/o Summer Bugh, B.K.Pora, Budgam appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Pampore against available vacancy.
7. Shri Tahir Manzoor Bhat S/o Manzoor Ahmad Bhat R/o Zeetheer Nishat, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Kupwara against available vacancy.


16.5.2016

8. Ms. Omel Banin D/o Lt. Manzoor Ahmad Ganie R/o Alipora Botakadal, Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of City Munsiff, Srinagar against available vacancy.
9. Shri Shahid Bashir S/o Bashir Ahmad Ahanger R/o Lachmanpora, Batamaloo Srinagar appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Munsiff, Dooru against available vacancy.
10. Shri Showkat Ahmad Malik S/o Abdul Gaffar Malik R/o Tumberhama, Tangmarg, Baramulla appointed temporarily as Steno Typist in the grade of Rs. 5200-20200 + Grade Pay 2400 is posted as such in the Court of Sub Judge Pattan against available vacancy.
11. Shri Aijaz Ahmad Wani, Steno Typist, Munsiff Court Anantnag is transferred and posted as such in the Court of Munsiff, Budgam against available vacancy.
12. Shri Mushtaq Ahmad Dar, Steno Typist, Additional Special Mobile Magistrate (Munsiff) Court, Beerwah is directed to attend three days in a week in the Court of Munsiff, Magam till further orders.

Note:

- i) All the new appointees shall join their place of postings within a period of 15 days from the date of receipt of the Order. In case any appointee fails to join within the stipulated period of 15 days, his/her appointment shall be cancelled without any further notice.
- ii) All the Presiding Officers before whom the new appointees have to join are directed to get all the testimonials of appointees verified from the concerned authorities.
- iii) The new appointee shall give an undertaking in the shape of an affidavit duly attested by a Judicial Magistrate 1st Class to the effect that in case adverse report about his /her character and antecedents is received from the Inspector General of Police, CID, Jammu & Kashmir to whom a reference shall be made by the concerned Presiding Officer, his/her appointment shall be deemed to be cancelled ab-initio and he/she shall have no claim on his/her appointment.
- iv) The salary of the appointee shall not be drawn and disbursed unless a satisfactory report in respect of (ii) & (iii) above is received.

(By Order)

M. Akhoun
16.5.2016.
(Mohammad Yousuf Akhoun)
Principal Secretary to
Hon'ble the Chief Justice


No.: 563-88/PSY

Dated: 16-05-2016

Copy to the:

1. Registrar General, High Court of Jammu & Kashmir.
2. Registrar Vigilance, High Court of Jammu & Kashmir.
...for information.
- 3-10. Pr. District & Sessions Judge, Srinagar/ Anantnag/Budgam/ Pulwama/ Baramulla/ Ganderbal/ Kulgam/ Kupwara.
- 11-12. CJM/Sub-Judge, Kulgam/Pattan.

- 13-21. Munsiff/JMIC, Pulwama/ Anantnag/Budgam/ Ganderbal/ Pampore/ Aishmuqam/ Dooru/ Kupwara/Magam.
22. City Munsiff, Srinagar.
23. Additional Special Mobile Magistrate (Munsiff), Beerwah
..... for information and necessary action.
24. Sh. _____
..... for information and compliance.
25. Order File.
26. Incharge NIC, High Court wing, Srinagar for uploading in High Court Website.


(G. M. Parray)
Joint Registrar
